

Regarding safety and security of minorities.-laid

DR. M. P. ABDUSSAMAD SAMADANI (PONNANI): I would like to echo the timeless warning of Lord Acton: "The most certain test by which we judge whether a country is really free is the amount of security enjoyed by minorities." That test, tragically, is being compromised in today's India. In Assam's Golpara district, eviction drive has put the muslim community in problem. Families who once dreamt beneath roofs now sleep under skies of despair. This is not eviction; it is erasure. It stains the secular spirit of our Constitution. Far away in Chhattisgarh, on July 25th, two Catholic nuns were arrested at Durg railway station. They were accompanying three adult women, with valid consent, for work in Agra. Yet mob fury eclipsed legality, and faith was treated as offence. These are not isolated wounds—they are symptoms of a deeper malady, where the state should come forward as protector. I urge the Government to halt these demolitions, free the innocent, and probe the prejudice that masquerades as policy.